

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/26(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	MINIONS VENTURES PRIVATE LIMITED VS BATA INDIA LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Danyal Ahmed, Adv.] For the Operational Creditor

Mrs. Labanyashree Sinha, Adv.] For the Corporate Debtor

Ms. Shukla Maity, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Learned Counsel appearing for the Corporate Debtor is in dispute in regard to the maintainability of CP. Let a reply affidavit be filed within a period of two weeks'. It is made clear that no further opportunity would be given.
3. List the matter for argument on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**